in the original Notification, issued under Section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. [Placed in Library. See No. L.T. 325/17/19]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-Section (2) of Section 23 and sub-section (3) of Section 24 of the Bureau of Indian Standards Act, 2016:—
 - (a) Annual Report and Accounts of the Bureau of Indian Standards (BIS), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Bureau.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 326/17/19]

- L Notifications of the Ministry of Agriculture and Farmers Welfare
- II. Reports and Accounts (2016-17) of Andhra Pradesh State Agro Industries Development Corporation Ltd. Vijaywada and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): Sir, I lay on the Table—

- I. (i) A copy each (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers Welfare), under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937:—
 - G.S.R. 21 (E), dated the 11th January, 2019, publishing the Spices Grading and Marking (Amendment) Rules, 2018.
 - (2) G.S.R. 36 (E), dated the 18th January, 2019, publishing the Agricultural Produce (Pulses Grading and Marking) Rules, 2019.
 [Placed in Library. For (1) and (3) See No. L.T. 501/17/19]
- (ii) A copy each (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Co-operation and Farmers

Welfare), issued under Section 3 (i) of the Destructive Insects and Pests Act, 1914:—

- S.O. 941 (E), dated the 21st February, 2019, publishing the Plant Quarantine (Regulation of Import into India) (First Amendment) Order, 2019.
- (2) S.O. 1728 (E), dated the 13th May, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2019.
- (3) S.O. 1817 (E), dated the 24th May, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2019.
- (4) S.O. 1954 (E), dated the 12th June, 2019, publishing the Plant Quarantine (Regulation of Import into India) (Fourth Amendment) Order, 2019.
 [Placed in Library. for (1) to (4) See No. L.T. 157/17/19]
- II. (1)A copy each (in English and Hindi) of me following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013: —
 - (a) Forty-eighth Annual Report and Accounts of the Andhra Pradesh State Agro Industries Development Corporation Ltd., Vijayawada, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 331/17/19]

L Notification of the Ministry of Animal Husbandry, Dairying and Fisheries

पशुपालन, डेयरी और मत्स्य पालन मंत्रालय में राज्य मंत्री (श्री संजीव कुमार बालियान): महोदय, मैं भारतीय पशु चिकित्सा परिषद् अधिनियम, 1984 की धारा 64 की उपधारा (2) के अधीन भारतीय पशु चिकित्सा परिषद् (पशुचिकित्सा महाविद्यालयों और पशुचिकित्सा अर्हताओं की मान्यता तथा मान्यता वापस लेने की प्रक्रिया) (संशोधन) नियम 2019 को प्रकाशित करने वाली मत्स्यपालन, पशुपालन और डेयरी मंत्रालय (पशुपालन और डेयरी विभाग) की अधिसूचना सं. सा.का.नि. 197 (3), दिनांक 7 मार्च, 2019 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 160/17/19]